

ITEM NO.10

COURT NO.14

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 59661/2019,15964/2020, in SPECIAL LEAVE PETITION (CIVIL) Diary
No(s). 41051/2017

NEELA PRABHUBHAI RATHOD

Petitioner(s)

VERSUS

VASUDEOBHAI JADAOJI RATHOD (DIED) THR. HIS L.RS & ORS.Respondent(s)

(Delay of 449 Days in Re-filing the SLP.

IA No. 15964/2020 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 59661/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 03-03-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s) Mr. Shirish K. Deshpande, AOR

For Respondent(s) Mr. Rupesh Kumar, AOR
Ms. Pankhuri Shrivastava, Adv.
Mr. Harish F., Adv.
Mr. Rajeev Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R
Delay in re filing is condoned.

(NEELAM GULATI)
AR cum PS

(RAJINDER KAUR)
ASSISTANT REGISTRAR